

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218
(IB)/334(ND)2017

IN THE MATTER OF:

Nitin Gupta ... **Appellant/Petitioner**

Versus

M/s Applied Electro- Magnetics Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 20.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 02.04.2024.

(COURT OFFICER)